

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-62/2004/2783/A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sujit Kumar Ghosh,  
Member, MACT,  
Barpeta.

Dated Guwahati the <sup>nd</sup> 22 April, 2025

Sub: **Restricted holiday.**

Ref:- Your letter No. MACT(B)- 387 dtd. 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025.** In your absence, the District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-62/2004/ 2784-2785/A, dated , 22-04-2025**

Copy to :

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

22.04.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*